

File No.1-1715/FSSAI/Imports/2017 (Pt.1)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act,2006)
(Imports Division)
FDA Bhawan, Kotla Road, New Delhi-110002

Dated, 23 September, 2024

Notification

Subject: Notification of Authorised Officer under Section 25 read with Section 47 (5) of FSS Act 2006 and Regulations 13 (1) of FSS (Imports) Regulations 2017-reg.

In partial modification to FSSAI Notification of even no. 1-1715/FSSAI/Imports/2017 (Pt.1) dated 21st June 2024 (copy attached) issued in this regard, wherein it has now been decided to notify the Authorised Officer at an additional food import entry point as mentioned below for food import clearance till further orders.

| S. No. | Port Name | Port Code | State/UT | Authorized Officer |
|--------|--------------|-----------|----------|---|
| 1 | LCS DARRANGA | INDRGB | ASSAM | Superintendent/Appraiser/Inspector/Examiner |



(Sh. G. Kamala Vardhana Rao)
CEO, FSSAI

Email: ceo@fssai.gov.in

To:- (For information and necessary action)

1. All Stakeholders for information and compliance
2. The Director General, DGFT for notification as food import entry points
3. Additional Director General (ICEGATE) abhinav.gupta@gov.in for information and needful action
4. MD & CEO NSDL
5. Pr. ADG, NCTC Mumbai rmcc-admn@gov.in
6. The Additional Director General, Risk Management Division, CBIC
7. Director(Customs), CBIC
8. Commissioner (Single window project, CBIC)
9. Director Eastern Region Office, FSSAI
10. CITO and FICS IT team FSSAI-HQ (For uploading on the FSSAI Website)

Copy to:-

1. Executive Director (HR), FSSAI
2. Executive Director (Regulatory Compliance, TICD, Regional Office), FSSAI

फाइल संख्या 1-1715/एफएसएसएआई/आयात/2017 (भाग 1)
भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(आयात प्रभाग)
एफडीए भवन, कोटला रोड, नई दिल्ली-110002

दिनांक, 23 सितम्बर, 2024

अधिसूचना

विषय: एफएसएस अधिनियम 2006 की 25 धारा के साथ पठित धारा 47 (5) और एफएसएस (आयात) विनियम 2017 के विनियम 13(1) तहत प्राधिकृत अधिकारी की अधिसूचना।

एफएसएसएआई की अधिसूचना क्र. में 1-1715/FSSAI/Imports/2017 (Pt.1) दिनांक 21 जून 2024 (प्रतिलिपि संलम्भ) में आंशिक संशोधन, जिसमें अब अगले आदेश तक खाद्य आयात मंजूरी के लिए नीचे उल्लिखित अतिरिक्त खाद्य आयात प्रवेश बिंदुओं पर प्राधिकृत अधिकारियों को सूचित करने का निर्णय लिया गया है।

| क्रम संख्या | पोर्ट का नाम | पोर्ट कोड | राज्य/संघ राज्य क्षेत्र | प्राधिकृत अधिकारी |
|-------------|--------------|-----------|-------------------------|---|
| 1 | एलसीएस दरंगा | INDRGB | असम | अधीक्षक/मूल्यांकनकर्ता/निरीक्षक/परीक्षक |



(श्री जी. कमला वर्धन राव)

सीईओ, एफएसएसएआई

ईमेल: ceo@fssai.gov.in

सेवा में:- (सूचना एवं आवश्यक कार्यवाही हेतु)

- सभी हितधारकों को सूचना एवं अनुपालन हेतु।
- महानिदेशक, डीजीएफटी को खाद्य आयात प्रवेश बिंदु के रूप में अधिसूचना हेतु
- अतिरिक्त महानिदेशक (ICEGATE) abinav.gupta@gov.in सूचनार्थ एवं आवश्यक कार्रवाई
- एमडी एवं सीईओ एनएसडीएल
- प्र. एडीजी, एनसीटीसी मुंबई rmcc-admn@gov.in
- अतिरिक्त महानिदेशक, जोखिम प्रबंधन प्रभाग, सीबीआईसी
- निदेशक (सीमा शुल्क), सीबीआईसी
- आयुक्त (एकल खिड़की परियोजना, सीबीआईसी)
- निदेशक पूर्वी क्षेत्र कार्यालय, एफएसएसएआई
- सीआईटीओ, एवम FICS IT टीम एफएसएसएआई-मुख्यालय (एफएसएसएआई वेबसाइट पर अपलोड करने के लिए)

प्रतिलिपि सूचनार्थ:-

- कार्यकारी निदेशक (एचआर), एफएसएसएआई
- कार्यकारी निदेशक (अनुपालन नीति, टीआईसीडी, क्षेत्रीय कार्यालय), एफएसएसएआई

FileNo.1-1715/FSSAI/Imports/2017 (Pt.1)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act,2006)
(Imports Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated, 21st June, 2024

Notification

Subject: Notification of Authorised Officer under Section 25 read with Section 47 (5) of FSS Act 2006 and Regulations 13 (1) of FSS (Imports) Regulations 2017-reg.

In partial modification to FSSAI Notification of even no. 1-1715/FSSAI/Imports/2017 (pt.1) dated 03rd May 2024 (copy attached) issued in this regard, wherein it has now been decided to notify Authorised Officers at additional food import entry points as mentioned below for food import clearance till further orders.

| S. No. | Port Name | Port Code | State/UT | Authorised Officer |
|--------|---------------|-----------|----------|---|
| 1. | ICD Balli | INBLO6 | Goa | Superintendent/Appraiser/Inspector/Examiner |
| 2. | LCS Bhitamore | INBTMB | Bihar | Superintendent/Appraiser/Inspector/Examiner |
| 3. | LCS Sonbarsa | INSNBB | Bihar | Superintendent/Appraiser/Inspector/Examiner |



(Sh. G. Kamala Vardhana Rao)
CEO, FSSAI
Email: ceo@fssai.gov.in

To:- (For information and necessary action)

1. All Stakeholders for information and compliance.
2. The Director General, DGFT for notification as food import entry points
3. Additional Director General (ICEGATE) abhinav.gupta@gov.in for information and needful action
4. MD & CEO NSDL
5. Pr. ADG, NCTC Mumbai rmcc-admn@gov.in
6. The Additional Director General, Risk Management Division, CBIC
7. Director(Customs), CBIC
8. Commissioner (Single window project, CBIC)
9. Director Eastern Region Office, FSSAI
10. Director Northern Region Office, FSSAI
11. CITO and FICS IT team FSSAI-HQ (For uploading on the FSSAI Website)

Copy to:-

1. Executive Director (HR), FSSAI
2. Executive Director (Strategic Compliance, TICD, Regional Office), FSSAI

फ़ाइल संख्या 1-1715/एफएसएसएआई/आयात/2017 (भाग.1)
भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(आयात प्रभाग)
एफडीए भवन, कोटला रोड, नई दिल्ली - 110002

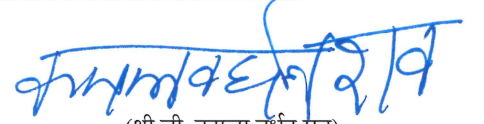
दिनांक, 21 जून, 2024

अधिसूचना

विषय: एफएसएस अधिनियम 2006 की धारा के साथ पठित धारा 25 47 (5) और एफएसएस (आयात) विनियम 2017 के विनियम 13 (1) के तहत प्राधिकृत अधिकारी की अधिसूचना।

एफएसएसएआई की अधिसूचना क्र.में 1-1715/एफएसएसएआई/आयात/2017 (भाग.1) दिनांक 03 मई 2024 (प्रतिलिपि संलग्न) में आंशिक संशोधन, जिसमें अब अगले आदेश तक खाद्य आयात मंजूरी के लिए नीचे उल्लिखित अतिरिक्त खाद्य आयात प्रवेश बिंदुओं पर प्राधिकृत अधिकारियों को सूचित करने का निर्णय लिया गया है।

| क्रम संख्या | पोर्ट का नाम पोर्ट कोड | राज्य/संघ राज्य क्षेत्र | प्राधिकृत अधिकारी |
|-------------|------------------------|-------------------------|---|
| 1 | आईसीडी बल्ली INBLO6 | गोवा | अधीक्षक/मूल्यांकनकर्ता/निरीक्षक/परीक्षक |
| 2 | एलसीएस भिठमोर INBTMB | बिहार | अधीक्षक/मूल्यांकनकर्ता/निरीक्षक/परीक्षक |
| 3 | एलसीएस सोनबरसा INSNBB | बिहार | अधीक्षक/मूल्यांकनकर्ता/निरीक्षक/परीक्षक |



(श्री जी. कमला वर्धन राव)
सीईओ, एफएसएसएआई
ईमेल: ceo@fssai.gov.in

सेवा में:- (सूचना एवं आवश्यक कार्यवाही हेतु)

- सभी हितधारकों को सूचना एवं अनुपालन हेतु।
- महानिदेशक, डीजीएफटी को खाद्य आयात प्रवेश बिंदु के रूप में अधिसूचना हेतु
- अतिरिक्त महानिदेशक (ICEGATE) abinav.gupta@gov.in को सूचना एवं आवश्यक कार्रवाई हेतु
- एनएसडीएल के एमडी और सीईओ।
- प्र. एडीजी, एनसीटीसी मुंबई rmcc-admn@gov.in
- अतिरिक्त महानिदेशक, जोखिम प्रबंधन प्रभाग, सीबीआईसी
- निदेशक (सीमा शुल्क), सीबीआईसी
- आयुक्त (एकल खिड़की परियोजना, सीबीआईसी)
- निदेशक पूर्वी क्षेत्र कार्यालय, एफएसएसएआई
- निदेशक उत्तरी क्षेत्र कार्यालय, एफएसएसएआई
- सीआईटीओ, -एवम FICS IT टीम एफएसएसएआई-मुख्यालय (एफएसएसएआई वेबसाइट पर अपलोड करने के लिए)

प्रतिलिपि सूचनार्थ :-

- कार्यकारी निदेशक (एचआर), एफएसएसएआई
- कार्यकारी निदेशक (अनुपालन नीति, टीआईसीडी, क्षेत्रीय कार्यालय), एफएसएसएआई

FileNo.1-1715/FSSAI/Imports/2017 (Pt.1)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act,2006)
(Imports Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

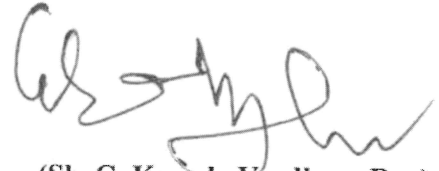
Dated, 03rd Mar 2024

Notification

Subject: Notification of Authorised Officer under Section 25 read with Section 47 (5) of FSS Act 2006 and Regulations 13 (1) of FSS (Imports) Regulations 2017-reg.

In partial modification to FSSAI Notification of even no. 1-1715/FSSAI/Imports/2017 (pt.1) dated 07th March 2024 (copy attached) issued in this regard, wherein it has now been decided to notify Authorised Officers at additional food import entry points as mentioned below for food import clearance till further orders.

| S. No. | Port Name | Port Code | State/UT | Authorised Officer |
|--------|---|-----------|------------|--------------------------------|
| 1. | Integrated Chennai Business Park (India) Private Limited (ICBPPL)-SEZ | INAIP6 | Tamil Nadu | Dr. M. Kannan, Deputy Director |



(Sh. G. Kamala-Vardhana Rao)
CEO, FSSAI
Email: ceo@fssai.gov.in

To:- (For information and necessary action)

1. All Stakeholders for information and compliance.
2. The Director General, DGFT for notification as food import entry points
3. Additional Director General (ICEGATE) abhinav.gupta@gov.in for information and needful action
4. MD & CEO NSDL for integration to the SEZ- ICBPL for the referral of food BOEs for FSSAI clearance.
5. Pr. ADG, NCTC Mumbai rmcc-admn@gov.in
6. The Additional Director General, Risk Management Division, CBIC
7. Director(Customs), CBIC
8. Commissioner (Single window project, CBIC)
9. Director Southern Region Office, FSSAI
10. Dr. M. Kannan, Deputy Director, Southern Regional Office, FSSAI
11. FICS IT team for making necessary changes in FICS

Copy to:-

1. Executive Director (HR), FSSAI
2. Executive Director (Regulatory Compliance, TICD, Regional Office), FSSAI
3. CITO, FSSAI-HQ (For uploading on the FSSAI Website)

I/15148/2024

FileNo.1-1715/FSSAI/Imports/2017(Pt.1)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act,2006)
(Imports Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated, March, 2024

Notification

Subject: Notification of Authorised Officers under Section 25 read with Section 47(5) of FSS Act, 2006 and Regulation 13(1) of FSS(Import) Regulation, 2017-Reg.

The Food Safety and Standards Act, 2006 requires the Food Safety and Standards Authority of India (FSSAI) to inter alia, regulate the import of food articles to ensure their safety.

2. To put in place a robust food regulatory framework at the points of entry to ensure the mandate of safe food imports in India, FSSAI has decided to review the Points of entry notified for food imports taking into the account the trend/volume of food import, testing facilities, and logistics infrastructure etc.
3. In light of the aforementioned considerations, it has been decided to notify Authorized Officers at only 155 specified Points of Entry for food import, as detailed in Annexure-I. Accordingly, FSSAI officials and Custom officials (any official of rank superintendent/Appraiser/Inspector/examiner) at all Airports/Ports/ICD/ SEZ/LCS mentioned in annexure-I are hereby notified from 01.04.2024 as Authorised Officers under Section 25 read with 47(5) of FSS Act 2006 and Regulation 13(1) of FSS(Import) Regulation, 2017 for the jurisdiction mentioned against each Airport/Port/ICD/LCS for food import clearance till further orders.
4. This notification is in supersession to all previous notifications/orders issued.

Digitally Signed by G.
Kamala Vardhana Rao
Date: 07-03-2024 16:46:51
Reason: Approved

(G. Kamala Vardhana Rao, IAS)
CEO, FSSAI
Email: ceo@fssai.gov.in

To:

1. The Director General, DGFT with a request to notify these 155 entry points as food import entry points as mentioned in Annexure 1.
2. The Additional Director General, Risk Management Division, Central Board of Excise and Customs (CBEC) for information and necessary actions.
3. Director (Customs), CBEC- for information and further necessary action,
4. Commissioner (Single Window Project, CBEC) to ensure food imports through these

I/16148/2024

- 150 Polis only, subsequent to DGFI notification and for further necessary action.
5. The Joint Secretary (Customs), jscus@nic.in
 6. ADG (Systems) akhil.khatri@icegate.gov.in for information and needful action
 7. MD & CEO NSDL for information and needful action.
 8. Commissioner, (single window project, CBIC)
 9. Pr. Additional Director General, NCTC, Mumbai.
 10. Additional Director, ICEGATE, CBIC, New Delhi
 11. Chief Technology Officer, IT Division FSSAI for making necessary changes in FICS.
 12. All Regional Directors, FSSAI for compliance.

Copy:-

1. ED (HR), ESSAI
2. ED (RCD), FSSAI
3. Advisor (Standard), FSSAI
4. Head (Regulation), FSSAI
5. Advisor (QA), FSSAI
6. Head (Legal/GA), FSSAI All present Authorised Officials of FSSAI
7. CITO, FSSAI for uploading on the ISSAL website and for communicating by email to all FSSAI licensed and active Food Importers

| Sr. No. | Port Name | Port Code | State/UT | Authorised Officer | PORT Type |
|---------|---|-----------|----------------|---|-------------|
| 1 | VISAKHAPATNAM INTERNATIONAL AIRPORT | INVTZ4 | Andhra Pradesh | FSSAI Authorised Officer | Airports |
| 2 | ACC DELHI | INDEL4 | Delhi | FSSAI Authorised Officer | Airports |
| 3 | ACC GOA, DABOLIM | INGO14 | Goa | Superintendent/Appraiser/Inspector/Examiner | Airports |
| 4 | AHMEDABAD AIR CARGO COMPLEX | INAMD4 | Gujarat | FSSAI Authorised Officer | Airports |
| 5 | BANGALORE AIRPORT | INBLR4 | Karnataka | FSSAI Authorised Officer | Airports |
| 6 | ACC MANGALORE INTERNATIONAL AIRPORT | INIXE4 | Karnataka | FSSAI Authorised Officer | Airports |
| 7 | ACC COCHIN | INCOK4 | Kerala | FSSAI Authorised Officer | Airports |
| 8 | TRIVENDRUM AIR CARGO | INTRV4 | Kerala | Superintendent/Appraiser/Inspector/Examiner | Airports |
| 9 | KARIPUR(CALICUT) | INCCJ4 | Kerala | Superintendent/Appraiser/Inspector/Examiner | Airports |
| 10 | MAHA AIRPORT DEV CORP NAGPUR(SEZ MIHAN) | INNAG4 | Maharashtra | Superintendent/Appraiser/Inspector/Examiner | Airports |
| 11 | ACC SAHAR | INBOM4 | Maharashtra | FSSAI Authorised Officer | Airports |
| 12 | ACC JANORI | INJNR4 | Maharashtra | Superintendent/Appraiser/Inspector/Examiner | Airports |
| 13 | AIR CARGO, SGRDJI AIRPORT, AMRITSAR | INATQ4 | Punjab | Superintendent/Appraiser/Inspector/Examiner | Airports |
| 14 | ACC CHENNAI | INMAA4 | Tamil Nadu | FSSAI Authorised Officer | Airports |
| 15 | HYDERABAD AIRPORT | INHYD4 | Telangana | FSSAI Authorised Officer | Airports |
| 16 | ACC KOLKATA | INCCU4 | West Bengal | FSSAI Authorised Officer | Airports |
| 17 | ACC MOPA GOA | INGOX4 | Goa | Superintendent/Appraiser/Inspector/Examiner | Airports |
| 18 | ICD GUWAHATI (AMIN GAON) | INAMG6 | ASSAM | FSSAI Authorised Officer | ICD and SEZ |
| 19 | ICD PATPARGANJ | INPPG6 | Delhi | FSSAI Authorised Officer | ICD and SEZ |
| 20 | ICD TUGLAKABAD | INTKD6 | Delhi | FSSAI Authorised Officer | ICD and SEZ |
| 21 | ICD SABARMATI | INSBI6 | Gujarat | FSSAI Authorised Officer | ICD and SEZ |
| 22 | ICD ANKLESHWAR | INAKV6 | Gujarat | Superintendent/Appraiser/Inspector/Examiner | ICD and SEZ |
| 23 | ICD VADODARA/BARODA | INBRC6 | Gujarat | Superintendent/Appraiser/Inspector/Examiner | ICD and SEZ |
| 24 | ICD TUMB | INSAJ6 | Gujarat | Superintendent/Appraiser/Inspector/Examiner | ICD and SEZ |
| 25 | ICD MORBI | INWDH6 | Gujarat | Superintendent/Appraiser/Inspector/Examiner | ICD and SEZ |
| 26 | ICD THAR DRY PORT | INSAU6 | Gujarat | FSSAI Authorised Officer | ICD and SEZ |
| 27 | ICD GARHIHARSARU | INGHR6 | Haryana | FSSAI Authorised Officer | ICD and SEZ |
| 28 | ICD SONIPAT | INBDM6 | Haryana | FSSAI Authorised Officer | ICD and SEZ |
| 29 | ICD PATLI | INPTL6 | Haryana | FSSAI Authorised Officer | ICD and SEZ |
| 30 | ICD REWARI | INREA6 | Haryana | FSSAI Authorised Officer | ICD and SEZ |
| 31 | ICD FARIDABAD | INFBD6 | Haryana | FSSAI Authorised Officer | ICD and SEZ |
| 32 | ICD PALWAL, BHAGOLA-JANAULI | INPWL6 | Haryana | FSSAI Authorised Officer | ICD and SEZ |
| 33 | ICD SAMALKHA, PANIPAT | INAWN6 | Haryana | FSSAI Authorised Officer | ICD and SEZ |
| 34 | ICD BARHI-SONIPAT | INRUG6 | Haryana | FSSAI Authorised Officer | ICD and SEZ |
| 35 | ICD PIYALA | INBFR6 | Haryana | FSSAI Authorised Officer | ICD and SEZ |
| 36 | ICD BANGALORE | INWFD6 | Karnataka | FSSAI Authorised Officer | ICD and SEZ |
| 37 | ICD PITHAMPUR (INDORE) | ININD6 | Madhya Pradesh | Superintendent/Appraiser/Inspector/Examiner | ICD and SEZ |
| 38 | ICD MALANPUR | INMPR6 | Madhya Pradesh | Superintendent/Appraiser/Inspector/Examiner | ICD and SEZ |
| 39 | ICD MANDI DEEP | INMDD6 | Madhya Pradesh | Superintendent/Appraiser/Inspector/Examiner | ICD and SEZ |
| 40 | ICD DHANNAD | INDHA6 | Madhya Pradesh | Superintendent/Appraiser/Inspector/Examiner | ICD and SEZ |
| 41 | ICD MIHAN (CONCOR) | INKPK6 | Maharashtra | Superintendent/Appraiser/Inspector/Examiner | ICD and SEZ |
| 42 | ICD BORKHEDI | INBOK6 | Maharashtra | Superintendent/Appraiser/Inspector/Examiner | ICD and SEZ |
| 43 | TELEGAON | INTLG6 | Maharashtra | Superintendent/Appraiser/Inspector/Examiner | ICD and SEZ |
| 44 | ICD MALIWADA | INMWA6 | Maharashtra | Superintendent/Appraiser/Inspector/Examiner | ICD and SEZ |
| 45 | ICD MULUND | INMUL6 | Maharashtra | FSSAI Authorised Officer | ICD and SEZ |
| 46 | ICD JANORI | INJNR6 | Maharashtra | Superintendent/Appraiser/Inspector/Examiner | ICD and SEZ |
| 47 | CFS AMBAD | INNSK6 | Maharashtra | Superintendent/Appraiser/Inspector/Examiner | ICD and SEZ |
| 48 | ICD LUDHIANA | INLDH6 | Punjab | Superintendent/Appraiser/Inspector/Examiner | ICD and SEZ |
| 49 | ICD SAHNEWAL, GRFL | INSGF6 | Punjab | Superintendent/Appraiser/Inspector/Examiner | ICD and SEZ |
| 50 | ICD CHOWPAYAL | INCPR6 | Punjab | Superintendent/Appraiser/Inspector/Examiner | ICD and SEZ |
| 51 | ICD DHANDARI KALAN, PSWC | INDDL6 | Punjab | Superintendent/Appraiser/Inspector/Examiner | ICD and SEZ |
| 52 | ICD THAR DRY PORT, JODHPUR | INTHA6 | Rajasthan | Superintendent/Appraiser/Inspector/Examiner | ICD and SEZ |
| 53 | ICD JODHPUR | INBGK6 | Rajasthan | Superintendent/Appraiser/Inspector/Examiner | ICD and SEZ |
| 54 | ICD KATHUWAS ALWAR | INCLM6 | Rajasthan | Superintendent/Appraiser/Inspector/Examiner | ICD and SEZ |
| 55 | ICD KANKAPURA(JAIPUR) | INKKU6 | Rajasthan | Superintendent/Appraiser/Inspector/Examiner | ICD and SEZ |
| 56 | ICD IRUNGATTUKOTTAI | INILP6 | Tamil Nadu | FSSAI Authorised Officer | ICD and SEZ |
| 57 | ICD CONCOR TONDIAPET | INTVT6 | Tamil Nadu | FSSAI Authorised Officer | ICD and SEZ |
| 58 | ICD TUTICORIN | INTUT6 | Tamil Nadu | FSSAI Authorised Officer | ICD and SEZ |
| 59 | ICD HOSUR | INHJU6 | Tamil Nadu | FSSAI Authorised Officer | ICD and SEZ |
| 60 | ICD HYDERABAD | INSNF6 | Telangana | FSSAI Authorised Officer | ICD and SEZ |
| 61 | ICD DADRI | INDER6 | Uttar Pradesh | FSSAI Authorised Officer | ICD and SEZ |
| 62 | ICD LONI | INLON6 | Uttar Pradesh | FSSAI Authorised Officer | ICD and SEZ |
| 63 | CFS STARTRACK DADRI | INSTT6 | Uttar Pradesh | FSSAI Authorised Officer | ICD and SEZ |
| 64 | ICD PANKI, UP | INPNK6 | Uttar Pradesh | Superintendent/Appraiser/Inspector/Examiner | ICD and SEZ |
| 65 | ICD JUHI RAILWAY YARD KANPUR | INKNU6 | Uttar Pradesh | Superintendent/Appraiser/Inspector/Examiner | ICD and SEZ |
| 66 | ICD PAKWARA MORADABAD/MEERUT | INMBD6 | Uttar Pradesh | FSSAI Authorised Officer | ICD and SEZ |
| 67 | CGML DADRI | INCLP6 | Uttar Pradesh | FSSAI Authorised Officer | ICD and SEZ |
| 68 | ICD CFS ALBATROSS DADRI | INAPL6 | Uttar Pradesh | FSSAI Authorised Officer | ICD and SEZ |
| 69 | ICD SANDKHEDA KSHIPUR | INHPI6 | Uttar Pradesh | Superintendent/Appraiser/Inspector/Examiner | ICD and SEZ |
| 70 | ICD MODINAGAR (Rori) | INMUZ6 | Uttar Pradesh | FSSAI Authorised Officer | ICD and SEZ |
| 71 | SEZ PARRY INFRASTRUCTURE COMPANY (P) LTD. | INCOPE6 | Andhra Pradesh | Superintendent/Appraiser/Inspector/Examiner | ICD and SEZ |
| 72 | SEZ SRI CITY SEZ (MULTI PRODUCT) | INTAS6 | Andhra Pradesh | FSSAI Authorised Officer | ICD and SEZ |
| 73 | SEZ RAMKY PHARMA CITY INDIA LTD. | INAKR6 | Andhra Pradesh | FSSAI Authorised Officer | ICD and SEZ |
| 74 | SEZ VISAKHAPATNAM SPECIAL ECONOMIC ZONE | INVTZ6 | Andhra Pradesh | FSSAI Authorised Officer | ICD and SEZ |
| 75 | SEZ DR. REDDYS LAB LTD. (DEVUNIPALVALASA VILLAGE) | INVZR6 | Andhra Pradesh | FSSAI Authorised Officer | ICD and SEZ |
| 76 | SEZ KANDLA | INKDL6 | Gujarat | FSSAI Authorised Officer | ICD and SEZ |
| 77 | SEZ DAHEJ | INBHD6 | Gujarat | Superintendent/Appraiser/Inspector/Examiner | ICD and SEZ |

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| 78 | SEZ ADANI PORTS AND SPECIAL ECONOMIC ZONE | INAJM6 | Gujarat | FSSAI Authorised Officer | ICD and SEZ |
| 79 | SEZ KIADB Mangalore | INMQK6 | Karnataka | FSSAI Authorised Officer | ICD and SEZ |
| 80 | SEZ MANGALORE SPECIAL ECONOMIC ZONE | INMAQ6 | Karnataka | FSSAI Authorised Officer | ICD and SEZ |
| 81 | SEZ COCHIN SPECIAL ECONOMIC ZONE | INCOK6 | Kerala | FSSAI Authorised Officer | ICD and SEZ |
| 82 | SEZ INDORE SPECIAL ECONOMIC ZONE | INIDR6 | Madhya Pradesh | Superintendent/Appraiser/Inspector/Examiner | ICD and SEZ |
| 83 | SEZ MIHAN NAGPUR | INKRM6 | Maharashtra | Superintendent/Appraiser/Inspector/Examiner | SEZ |
| 84 | SEZ ARSHIYA LTD. | INPNV6 | Maharashtra | FSSAI Authorised Officer | ICD and SEZ |
| 85 | JNPT SEZ | INPJN6 | Maharashtra | FSSAI Authorised Officer | ICD and SEZ |
| 86 | SEZ J. MATADEE CHENNAI FREE TRADE ZONE | INJCJ6 | Tamil Nadu | FSSAI Authorised Officer | ICD and SEZ |
| 87 | SEZ PEARL CITY FOOD PORT SEZ (CCCL INFRASTRUCTURE LIMITED) | INTNC6 | Tamil Nadu | FSSAI Authorised Officer | ICD and SEZ |
| 88 | NDR SEZ | INNP66 | Tamil Nadu | FSSAI Authorised Officer | ICD and SEZ |
| 89 | SEZ CCL PRODUCTS (INDIA) LIMITED | IINSPC6 | Telangana | FSSAI Authorised Officer | ICD and SEZ |
| 90 | NOIDA (EPZ/SEZ) | INNDA6 | Uttar Pradesh | FSSAI Authorised Officer | ICD and SEZ |
| 91 | AN FTWZ LTD, Bulandshahar | INBUL6 | Uttar Pradesh | FSSAI Authorised Officer | ICD and SEZ |
| 92 | SEZ FALTA EPZ | INFLT6 | West Bengal | FSSAI Authorised Officer | ICD and SEZ |
| 93 | ICD Adani Kila-Raipur Ludhiana | INQRP6 | Punjab | Superintendent/Appraiser/Inspector/Examiner | ICD and SEZ |
| 94 | HTPL ICD Kilaraipur | INQRH6 | Punjab | Superintendent/Appraiser/Inspector/Examiner | ICD and SEZ |
| 95 | SUTARKANDI | INSTRB | Assam | Superintendent/Appraiser/Inspector/Examiner | LCS |
| 96 | HATISAR (DEOSIRI) | INHSTB | Assam | Superintendent/Appraiser/Inspector/Examiner | LCS |
| 97 | KARIMGANJ STEAMER GHAT & FERRY STATION | INKGIB | Assam | Superintendent/Appraiser/Inspector/Examiner | LCS |
| 98 | MANKACHAR | INMKCB | Assam | Superintendent/Appraiser/Inspector/Examiner | LCS |
| 99 | GOLAKGANJ LCS | INGKJB | Assam | Superintendent/Appraiser/Inspector/Examiner | LCS |
| 100 | RAXAUL LAND | INRXLB | Bihar | FSSAI Authorised Officer | LCS |
| 101 | JOGBANI | INJBNB | Bihar | Superintendent/Appraiser/Inspector/Examiner | LCS |
| 102 | MOREH | INMREB | Manipur | Superintendent/Appraiser/Inspector/Examiner | LCS |
| 103 | ZOKHAWTHAR LCS | INCHPB | Mizoram | Superintendent/Appraiser/Inspector/Examiner | LCS |
| 104 | DAWKI LCS | INDWK6 | Meghalaya | Superintendent/Appraiser/Inspector/Examiner | LCS |
| 105 | DALU LCS | INDLUB | Meghalaya | Superintendent/Appraiser/Inspector/Examiner | LCS |
| 106 | MAHENDRAGANJ LCS | INMGHB | Meghalaya | Superintendent/Appraiser/Inspector/Examiner | LCS |
| 107 | ATTARI ROAD, AMRITSAR | INATRB | Punjab | Superintendent/Appraiser/Inspector/Examiner | LCS |
| 108 | LCS RAIL CARGO, AMRITSAR | INASR2 | Punjab | Superintendent/Appraiser/Inspector/Examiner | LCS |
| 109 | AGARTALA | INAGTB | Tripura | Superintendent/Appraiser/Inspector/Examiner | LCS |
| 110 | LCS MANU | INMNUB | Tripura | Superintendent/Appraiser/Inspector/Examiner | LCS |
| 111 | KHOWAIGHAT | INKWGB | Tripura | Superintendent/Appraiser/Inspector/Examiner | LCS |
| 112 | SRIMANTAPUR LCS, SONAMURA | INSMPB | Tripura | Superintendent/Appraiser/Inspector/Examiner | LCS |
| 113 | NEPALGANJ | INNGRB | Uttar Pradesh | Superintendent/Appraiser/Inspector/Examiner | LCS |
| 114 | NAUTANWA (SONAULI) | INSNLB | Uttar Pradesh | Superintendent/Appraiser/Inspector/Examiner | LCS |
| 115 | GOURIPHANTA | INGAIB | Uttar Pradesh | Superintendent/Appraiser/Inspector/Examiner | LCS |
| 116 | BARHNI | INBNYB | Uttar Pradesh | Superintendent/Appraiser/Inspector/Examiner | LCS |
| 117 | BANBASA,CHAMPAWAT/UTTARAKHAND | INBSAB | Uttarakhand | Superintendent/Appraiser/Inspector/Examiner | LCS |
| 118 | PANITANKI | INPNTB | West Bengal | Superintendent/Appraiser/Inspector/Examiner | LCS |
| 119 | PETRAPOLE LAND | INPTP6 | West Bengal | FSSAI Authorised Officer | LCS |
| 120 | CHAMURCHI | INCHMB | West Bengal | Superintendent/Appraiser/Inspector/Examiner | LCS |
| 121 | CHENGRABANDHA RLY.STATION | INCBDB | West Bengal | Superintendent/Appraiser/Inspector/Examiner | LCS |
| 122 | JAIGAON | INJIGB | West Bengal | Superintendent/Appraiser/Inspector/Examiner | LCS |
| 123 | LCS FULBARI | INFBRB | West Bengal | Superintendent/Appraiser/Inspector/Examiner | LCS |
| 124 | LCS LOKSAN | INCRXB | West Bengal | Superintendent/Appraiser/Inspector/Examiner | LCS |
| 125 | HILI (WEST) | INHLIB | West Bengal | Superintendent/Appraiser/Inspector/Examiner | LCS |
| 126 | GHAJADANGA | INGJXB | West Bengal | FSSAI Authorised Officer | LCS |
| 127 | KARIKAL | INKRK1 | Pondicherry | Superintendent/Appraiser/Inspector/Examiner | Seaports |
| 128 | KRISHNAPATNAM | INKRI1 | Andhra Pradesh | FSSAI Authorised Officer | Seaports |
| 129 | KAKINADA SEA | INKAK1 | Andhra Pradesh | Superintendent/Appraiser/Inspector/Examiner | Seaports |
| 130 | VISAKHAPATNAM SEA | INVTZ1 | Andhra Pradesh | FSSAI Authorised Officer | Seaports |
| 131 | GANGAVARAM PORT | INGGV1 | Andhra Pradesh | FSSAI Authorised Officer | Seaports |
| 132 | MARMAGOA SEA | INMRM1 | Goa | Superintendent/Appraiser/Inspector/Examiner | Seaports |
| 133 | KANDLA SEA | INIXY1 | Gujarat | FSSAI Authorised Officer | Seaports |
| 134 | HAZIRA PORT, SURAT | INHZA1 | Gujarat | Superintendent/Appraiser/Inspector/Examiner | Seaports |
| 135 | MUNDRA | INMUN1 | Gujarat | FSSAI Authorised Officer | Seaports |
| 136 | SIKKA | INSIK1 | Gujarat | Superintendent/Appraiser/Inspector/Examiner | Seaports |
| 137 | DEHEJ SEA | INDAH1 | Gujarat | Superintendent/Appraiser/Inspector/Examiner | Seaports |
| 138 | PIPAVAB(VICYOR) | INPAV1 | Gujarat | Superintendent/Appraiser/Inspector/Examiner | Seaports |
| 139 | PORBANDAR | INPBD1 | Gujarat | Superintendent/Appraiser/Inspector/Examiner | Seaports |
| 140 | OLD MUNDRA | INOMU1 | Gujarat | FSSAI Authorised Officer | Seaports |
| 141 | NEW MANGALORE SEA | INNML1 | Karnataka | FSSAI Authorised Officer | Seaports |
| 142 | KARWAR | INKRW1 | Karnataka | Superintendent/Appraiser/Inspector/Examiner | Seaports |
| 143 | CUSTOM HOUSE COCHIN | INCOK1 | Kerala | FSSAI Authorised Officer | Seaports |
| 144 | JAIGAD | INJGD1 | Maharashtra | Superintendent/Appraiser/Inspector/Examiner | Seaports |
| 145 | NCH MUMBAI | INBOM1 | Maharashtra | FSSAI Authorised Officer | Seaports |
| 146 | JNCH NHAVA SHEVA | INNSA1 | Maharashtra | FSSAI Authorised Officer | Seaports |
| 147 | PARADIP SEA | INPRT1 | Odisha | Superintendent/Appraiser/Inspector/Examiner | Seaports |
| 148 | ENNORE SEA | INENR1 | Tamil Nadu | FSSAI Authorised Officer | Seaports |
| 149 | NAGAPATTINAM | INNPT1 | Tamil Nadu | Superintendent/Appraiser/Inspector/Examiner | Seaports |
| 150 | KATTUPALLI PORT | INKAT1 | Tamil Nadu | FSSAI Authorised Officer | Seaports |
| 151 | CUSTOM HOUSE CHENNAI | INMAA1 | Tamil Nadu | FSSAI Authorised Officer | Seaports |
| 152 | CUSTOM HOUSE TUTICORIN | INTUT1 | Tamil Nadu | FSSAI Authorised Officer | Seaports |
| 153 | CUSTOM HOUSE KOLKATA | INCCU1 | West Bengal | FSSAI Authorised Officer | Seaports |
| 154 | HALDIA PORT | INHAL1 | West Bengal | FSSAI Authorised Officer | Seaports |
| 155 | AISL ICD Durgapur | INDUR6 | West Bengal | FSSAI Authorised Officer | ICD and SEZ |

